

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 450 of 2019

IN THE MATTER OF:

S.N. Suyamindra Achar

...Appellant

Versus

Cummins Generator Technologies

India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: None

For Respondents:

ORDER

27.09.2019: Nobody was present on behalf of the Appellant in this matter when called earlier. In the second call also nobody is present. On the last date also none was present for the parties.

For the above reasons, the appeal is dismissed for non-prosecution.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk